

01/08.08.05

None for the applicant.

Shri B. N. Yadav, counsel for respondent

In spite of several opportunities given to the counsel for applicant, defects pointed out by the Registry has not been removed so far. Shri B. N. Yadav, the learned counsel appearing on behalf of respondents No 4, 5. and 6 i.e. State of Bihar respondents, submits that copy of the OA has also not been served on him. However, defects has not yet been removed. The OA is ~~rejected~~ as defective.

CBS

(S. Sankarayana M/T)